GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA UNSTARRED QUESTION NO-567

TO BE ANSWERED ON, FRIDAY, THE 4th February, 2022

Tele Law Scheme

567. SHRIMATI SUNITA DUGGAL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of cases registered under Tele-Law scheme along with the number of beneficiaries who have been provided for free legal aid;(b) whether the Governmet has proposed to introduce any mobile app to reachout to more people and

(c) if so, the details thereof?

ANSWER

MINISTER OF LAW & JUSTICE

(SHRI KIREN RIJIJU)

(a) 12,97,332 cases have been registered and 12,81,591 beneficiaries have been provided pre-litigation advice till 31stDecember, 2021 under Tele-law scheme.

(b) to (c) Yes, Sir. The Government has launched the Citizens' Tele-Law Mobile App on 13.11.2021. The Mobile Application enables the beneficiary to access pre-litigation advice and consultation directly from the Panel Lawyer, free of cost.The Application is available in 6 languages viz. Marathi, Punjabi, Tamil, Telugu, Hindi and English on Android and iOS platform.
